

## Insolvency and Bankruptcy Board of India

### Application for registration for 2 days workshop on Insolvency & Bankruptcy Code, 2016 (15-06-2017 to 16-06-2017)

PERSONAL DETAILS		
1.	Name:	Mr/Mrs/Ms.
2.	I.P. Registration No.	
3.	Address for Correspondence:	
4.	E-Mail Address:	
5.	Mobile No/Phone No.(If any)	Mob: _____ PH: _____
6.	Details of Registration Fee of Rs.3000 attached	DD. No. _____ Dated _____ Drawn on _____

#### **B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS**

Professional Qualification	CA/ ICWA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

#### **Declaration:**

**I hereby declare that I shall make my own travelling arrangements to and from Mumbai and lodging arrangements at Mumbai for attending the Workshop at my own expense.**

Name and Signature of applicant

Place:

Date: